



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/16	IA 122/17 in TP 90/16	For filing objections	397/ 398	Syed Peer Jawad Ahmed Vs. United Sustainable Develop- ment Pvt. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ANUPAMA HERBAR KEYSTONE PARTNERS 9449041400	Respondent Nos. R1, 2, 4 & 5	
	BHARATH H & S	Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondents 1, 2, 4 & 5 is present. Counsel is directed to file amendment copy deleting of R8s per order in I.A 122/17. Counsel for Petitioner requested to order for fresh notice to R3. He reported R6 & R7 were already served notice. Counsel is directed to submit proof for serving notice on R6 & R7. Registry to prepare notice in the name of R3. Petitioner Counsel is directed to collect the notice from the registry and to serve it on R3. List it on 04/01/2018.


Member (T)


Member (J)